

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p><u>CP No.16/2006 in OA No.584/2004.</u></p> <p><u>22.05.2007.</u></p> <p>Mr. P. N. Jatti counsel for the applicant.</p> <p>This CP has been filed by the applicant on 4.5.2007 whereas the OA has been decided by this Tribunal on 17.11.2005. The CP has been filed almost after 18 months. However, the time limit prescribed for filing the CP is within one year of the passing of order on OA. Accordingly, the CP stands dismissed being time barred.</p> <p> (TARSEM LAL) ADMINISTRATIVE MEMBER</p> <p> (KULDIP SINGH) VICE CHAIRMAN</p> <p><u>P.C./</u></p> <p><i>Copy given under 500</i></p> <p></p>